

DIVISION BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/336(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	IDBI BANK LIMITED VS SUNITA BARDIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborti, Adv.] For the Financial Creditor

Mr. Snehasish Chakraborty, Adv.]

Mr. Shaunak Mitra, Adv.] For the Resolution Professional

Mr. Mainak Bose, Adv.] For the Personal Guarantor

Ms. Urmila Chakraborty, Adv.]

Mr. Pranav Sharma, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. List the matter on **28.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**